## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 113/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

Name of the Company:

J M Financial Assest Reconstruction Co. Ltd

V/s.

Sandhya Prakash Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

1. Sinder sinsh

APPLICANT MEMBER
APPLICANT MEMBER

2. Milia Pankh

3. Rahul Gajera

ORDER

Respondent

Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Mihir Parikh present for Applicant/ Financial Creditor. Learned Advocate Mr. Rahul Gajera present for Respondent.

Certified statement of account filed along with affidavit.

Learned Advocate Mr. Rahul Gajera filed Vakalatnama for Respondent.

At request of Learned Counsel for Respondent for filing objections and hearing.

Respondent is directed to file objection, if any on or before 07.09.2017 after serving a copy in advance to the Applicant.

List the matter on 08.09.2017 for hearing as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of September, 2017.